



2026:AHC:51610

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 9469 of 2026

Premchandra

.....Petitioner(s)

Versus

State Of U.P. And 5 Other

.....Respondent(s)

Counsel for Petitioner(s)	:	Pawan Kumar Vishwakarma, Rakesh Kumar, Vikash Krishnamurti
Counsel for Respondent(s)	:	C.S.C., Pankaj Kumar Gupta

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that the petitioner does not want to press this petition and it may be dismissed as not pressed.
2. In view of above submission, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

March 13, 2026

P.P.